

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Anada Vikatan Productions Pvt Ltd  
Vs  
Fair Beat Herbals Cosmetics Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/1(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1158(CHE)2024; IA(IBC)/446(CHE)2024; Cont.P/4(CHE)/2024 IN IA/2214/2023

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**ORDER**

**IA(IBC)/1158(CHE)2024**

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant / RP,  
who is also present in person.

This application has been filed seeking extension of CIRP period by 90 days from 180 days.

It is stated that CoC in the meeting held on 08.04.2024, resolved to seek extension. It is stated that there was total non-cooperation from the Suspended Directors.

In this case, the CIRP period of 180 days expired on 10.04.2024. Immediately the application was filed, but it is listed today.

Considering the submissions made, CIRP timeline is extended for a period of 60 days from 05.07.2024.

IA(IBC)/1158(CHE)2024 is **disposed of**.

**IA(IBC)/446(CHE)2024**

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant / RP,  
who is also present in person.

Ld. Counsel Shri. Varsha Jain for the Respondents No. 1 and 2.

Respondent No. 3 is ex-parte.

Despite time and opportunity given, Reply not filed.

Last opportunity is granted to file Reply which may be filed within two weeks from today.

Rejoinder if any, be filed within one week there after.

List the application for hearing on **07.08.2024**.

**Cont.P/4(CHE)/2024 IN IA/2214/2023**

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant / RP,  
who is also present in person.

Ld. Counsel Ms. Varsha Jain for the Respondents.

Compliance Memo filed by the Applicant / RP vide Sr. No. 3350 dated 04.07.2024.

Ld. Counsel for the Respondents submits that whatever the documents could be retrieved have been given to the RP. Respondents are making sincere endeavors to supply the documents / information as sought for.

List the application for submitting compliance on **07.08.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**

MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**

MEMBER (JUDICIAL)